

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 11**  
**(CAA)/45(ND)2021**

**IN THE MATTER OF:**

Paramount Iron and Steel Works  
Pvt. Ltd. and Paramount Universal Pvt. Ltd.

... Applicant/Petitioner

**Order under Section 230-232**

**Order delivered on 11.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Anurag Ojha, Mr. Shivam Malhotra, Advs.  
For the Respondent :

**ORDER**

Order reserved.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**